



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON THURSDAY THE 6TH FEBRUARY 2025

HON'BLE MR RAJNISH KUMAR RAI , MEMBER (J)

HON'BLE MR. M. L. SRIVASTAVA , MEMBER (A)

COURT NO : 1
AT 10:30 AM

CIRCUIT COURT AT SHILONG

VENUE : COURT ROOM OF THE MEGHALAYA STATE CONSUMER DISPUTE REDRESSAL COMMISSION, SHILLONG

NOTE: VIDEO CONFERENCING/HYBRID HEARING FACILITY IS BEING MADE AVAILABLE TO THE LEARNED ADVOCATES/PARTIES-IN- PERSON IN CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH, GUWAHATI. THIS FACILITY MAY BE AVAILED THROUGH THE FOLLOWING LINK AND PIN MADE AVAILABLE IN DAILY CAUSELIST.

MEETING NUMBER: 2511 899 5326 MEETING PASSWORD: LFUJGKSY668

IN CASE ANY INCONVENIENCE PLEASE CONTACT SH. RAHUL KUMAR, ASSISTANT PROGRAMMER(COMP.) CONTACT NO. 7783807961

FOR ORDERS

1	O.A./71/2024 (Shillong) [QUARTER VACATE] SB (IOTBC)	SRI JAGAT RAM BHATIA V/S DIRECTORATE OF ESTATES AND OTHERS	MR.M.CHANDA MRS. U DUTTA MS N LYNDEM MS A SARKAR ----- MR S K GHOSH, FOR RESP. NO. 1 TO 5	8
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CONTEMPT PETITION

2	C.P./30/2023 (Shillong) [NON COMPLIANCE OF ORDER] IN O.A./20/2023 [DRESS ALLOWANCES] DB	MEGHALAYA MES CIVILIAN WORKERS UNION AND OTHERS V/S COL. ASHIS SEGHAL & ORS. AND OTHERS	MR.M.CHANDA MRS. U DUTTA MS N LYNDEM ----- MR. S. K. GHOSH ADDL. CGSC FOR R NO 1	12
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FOR HEARING

3	O.A./9/2018 (Shillong) [PROMOTION] DB (MOA NOT FILED)	RAM SARAN V/S M/O HOME AFFAIRS	MR.M.CHANDA MRS. U DUTTA MS. D NEOG ----- MS. M BHATTACHARJEE, ADDL. CGSC	35
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4	O.A./132/2019 (Shillong) [PROMOTION] DB	SHRI ASHISH KUMAR CHAKRABORTY V/S M/O DEFENCE	MR.M.CHANDA MRS. U DUTTA ----- CGSC MR. A. KUNDU ADDL CGSC FOR R NO 1 TO 6	30
5	O.A./327/2019 (Shillong) [PROMOTION] DB (MOA NOT FILED)	DR AKASH HANDIQUE AND OTHERS V/S NEIGRIHMS	MR. A. LAL MR. H.K DAS MR. U. PATHAK MR. D.J DAS ----- CGSC MR. R.HAZARIKA,ADDL.CGSC	19
6	O.A./353/2019 (Shillong) [MACP] DB	SHRI PRADIP RANJAN DAS V/S M/O HEALTH AND FAMILY WELFARE	MR.M.CHANDA MRS. U DUTTA MR. A.K DAS ----- CGSC MR. A. KUNDU ADDL CGSC FOR R NO 1 TO 5	20
7	O.A./435/2019 (Shillong) [GRADE PAY] DB	RAKESH RANJAN MISHRA V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA	MR. S NATH MR. G.J SHARMA ----- MR. S.K GHOSH, ADDL. CGSC	19
8	O.A./54/2020 (Shillong) [MACP] [SENIOR CITIZEN] M.A./66/2023 [PRAYING FOR SUBSTITUTION OF NAME] M.A./8/2024 [IMPLEADMENT OF NAME] DB	HEMANTA KUMAR DEB V/S M/O DEFENCE	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- MR. A. KUNDU ADDL CGSC	20
9	O.A./121/2020 (Shillong) [PROMOTION] [SENIOR CITIZEN] DB	NARENDRA SINGH RATHORE V/S M/O HOME AFFAIRS	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- MR. S.K GHOSH, ADDL. CGSC	15
10	O.A./147/2020 (Shillong) [PROMOTION] DB	SHRI SUBHASH NATH V/S M/O DEFENCE	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- MR. S.K GHOSH, ADDL. CGSC	15

11	O.A./178/2021 (Shillong) [PROMOTION] DB	E KHARKONGOR AND ORS V/S DIRECTORATE OF MEDICAL AND HEALTH SERVICES	MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI ----- MR. R HAZARIKA, ADDL. CGSC CGSC	18
12	O.A./216/2021 (Shillong) [H.R.A] SB	M S KURKALANG AND ORS V/S AGRICULTURAL RESEARCH AND EDUCATION	MR I CHOWDHURY SR ADV MS. A. LONGSU MR. S. SARMA MRS. B DEVI ----- CGSC MR. B PATHAK MR. B. HAZARIKA MR. V. KUMAR MR R THADANI FOR R NO TWO THREE FOUR SIX AND SEVEN	18
13	O.A./12/2022 (Shillong) [APAR] D.B (MOA NOT FILED)	SRI DHARMENDRA KUMAR TRIPATHI V/S DEFENCE	MR. A AHMED MS. D GOSWAMI MS. A. SAHARIA MS S SHARMA ----- MR. R.HAZARIKA,ADDL.CGSC	13
14	O.A./200/2022 (Shillong) [REMOVAL FROM SERVICE] DB	SRI AMIT KUMAR V/S HOME AFFAIRS	MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI ----- MR. S.K GHOSH, ADDL. CGSC	12
15	O.A./235/2022 (Shillong) [ABSORPTION] M.A./115/2023 [EARLY HEARING] DB (I O T B C)	SHRI NARESH KUMAR YADAV V/S COMPTROLLER AND AUDITOR GENERAL OF INDIA	MR.M.CHANDA MR. K. ABHINABA ----- CGSC MR R K TALUKDAR FOR R NO 1,2 AND 3	11
16	O.A./243/2022 (Shillong) [PENALTY] DB (I O T B C) (MOA NOT FILED)	SHRI REMIGIOUS SYIEM V/S POST N E CIRCLE	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA ----- CGSC MR PABITRA SAIKIA	14
17	O.A./251/2022 (Shillong) [PENALTY] DB (I O T B C) (MOA NOT FILED)	SHRI ARCHELIS PINGROPE V/S POST N E CIRCLE	MR.M.CHANDA MRS. U DUTTA DR G J SHARMA MS. R. MEDHI ----- CGSC MR. S.K GHOSH, ADDL. CGSC	16

18	T.A./1/2023 (Shillong) [PAY FIXATION] Transferred to CAT as per Order dated 15.03.2023 Passed by High Court of Meghalaya DB	SHRI BADAL DAS V/S GEOLOGICAL SURVEY OF INDIA AND OTHERS	MR.M.CHANDA MRS. U DUTTA ----- CGSC MR. S.K GHOSH, ADDL. CGSC MS. M. BHATTACHARJEE	8
19	O.A./187/2023 (Shillong) [PROMOTION] DB	SRI SANJAY KUMAR JHA V/S NAVODAYA VIDYALAYA SAMITI	MR S CHAKRABORTY ----- MR. R. S. CHOUDHURY FOR NVS	16
20	O.A./36/2024 (Shillong) [CHARGE SHEET] M.A./72/2024 [PRAYING FOR PRODUCTION OF RECORDS] DB (I O T B C)	SHRI MANOJ KUMAR GUPTA V/S NAVODAYA VIDYALAYA SAMITI AND OTHERS	MR.M.CHANDA MRS. U DUTTA MS N LYNDEM MS A SARKAR MS S CHOUDHURY ----- NVS S.C MR S BISWAKARMA, FOR RESP. NO. 5	9

Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON FRIDAY THE 7TH FEBRUARY 2025

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HON'BLE MR. M. L. SRIVASTAVA , MEMBER (A)

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MEETING NUMBER : 2517 254 9184 MEETING PASSWORD : UNVGVMGF938

IN CASE ANY INCONVENIENCE PLEASE CONTACT SH. RAHUL KUMAR, ASSISTANT PROGRAMMER(COMP) CONTACT NO. 7783807961

FOR ORDERS

1	O.A./9/2024 (Shillong) [RECRUITMENT RULES] DB (I O T B C) (MOA NOT FILED)	NAOREM KISHWAR KUMAR SINGH AND OTHERS V/S CENTRAL AGRICULTURAL UNIVERSITY	MR.M.CHANDA MR. S NATH MS N LYNDEM MRS. U DUTTA ----- MS P D BUJARBARUAH	10
2	M.A./117/2024 (Guwahati) [IMPLEMENTATION OF ORDER] IN O.A./240/2016 [PAY FIXATION]	SHRI SUDIPTA LAHIRI V/S GEOGRAPHICAL SURVEY OF INDIA	MR.M.CHANDA MRS. U DUTTA ----- MR. V. K. BHATRA SR CGSC	3
3	M.A./118/2024 (Shillong) [IMPLEMENTATION OF ORDER] IN O.A./373/2015 [PAY SCALES]	UMESH KUMAR MISHRA V/S GEOGRAPHICAL SURVEY OF INDIA	MR.M.CHANDA MRS. U DUTTA ----- MR. V. K. BHATRA SR CGSC	3

4	O.A./134/2024 (Shillong) [REGULARISATION] DB (I O T B C)	SIBALIN WAR V/S DEPTT OF ELECTRONICS INFORMATION TECHNOLOGY	MR SANKAR PANDEY MR N M KHARSHEMLANG MR PRITAM GHOSH ----- MR. ABHISHEK KUNDU, ADDL. CGSC	7
5	O.A./141/2024 (Shillong) [REGULARISATION] DB (I O T B C) (MOA NOT FILED)	NGANGBAM SARITAMALA DEVI V/S DEPTT OF ELECTRONICS INFORMATION TECHNOLOGY	MR PRITAM GHOSH MR SANKAR PANDEY MR N M KHARSHEMLANG ----- MR. ABHISHEK KUNDU, ADDL. CGSC CGSC	7
<u>CONTEMPT PETITION</u>				
6	C.P./28/2024 (Shillong) [NON COMPLIANCE OF ORDER] [SENIOR CITIZEN] IN O.A./229/2017 [MACP] DB	RAMESH CHANDRA V/S NORTH EASTER POLICE ACADEMY	MR.M.CHANDA MRS. U DUTTA MR. K. ABHINABA MS S CHOUDHURY ----- MR. A. KUNDU FOR CONTEMNOR NO- 1	4
<u>FOR HEARING</u>				
7	O.A./96/2020 (Shillong) [PROMOTION] [SENIOR CITIZEN] DB	DR UMESH KUMAR MISHRA V/S M/O FINANCE	MR.M.CHANDA MRS. U DUTTA ----- CGSC MR. ABHISHEK KUNDU, ADDL. CGSC MR A TODI FOR R NO TWO	17
8	O.A./119/2020 (Shillong) [PROMOTION] D.B	SHRI JAY PRASHANT DARJEE V/S NEIGRIHMS	MR. A AHMED MS. D GOSWAMI ----- CGSC MR. R.HAZARIKA,ADDL.CGSC	18
9	O.A./23/2021 (Shillong) [PROMOTION] DB	MONTU LAL DASGUPTA V/S M/O HEALTH AND FAMILY WELFARE	MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI MR. K. ABHINABA ----- MR. A. KUNDU ADDL CGSC	17

10	O.A./265/2021 (Shillong) [GRADE PAY] DB	SHRI MANISH KUMAR SHAH V/S DEPT OF DEFENCE	MR. A AHMED MS. D. GOSWAMI ----- CGSC MR. R HAZARIKA, ADDL. CGSC	13
11	O.A./278/2021 (Shillong) [DISCIPLINARY PROCEEDING] DB (I O T B C)	SRI CHANDRA BHUSHAN PRASAD V/S POST N E CIRCLE	MR S NATH DR G J SHARMA ----- MR. A. KUNDU ADDL CGSC	18
12	O.A./44/2022 (Shillong) [PROMOTION] DB	PAHEN KIPGEN V/S HOME AFFAIRS AND OTHERS	MR.M.CHANDA MRS. U DUTTA ----- MR. V. K. BHATRA SR CGSC	14
13	O.A./60/2022 (Shillong) [DISCIPLINARY PROCEEDING] [SENIOR CITIZEN] DB	SHRI BAL BAHADUR CHETTRI V/S POST N E CIRCLE	MR. S DEY MR Q B LAMARE MR S DEB ----- MR. S.K GHOSH, ADDL. CGSC	14
14	O.A./99/2022 (Shillong) [PENALTY] DB (I O T B C)	SHRI MONTY WANKHAR V/S POSTS AND OTHERS	MR.M.CHANDA MRS. U DUTTA MS. R. MEDHI ----- MS. M BHATTACHARJEE, ADDL. CGSC	11
15	O.A./204/2022 (Shillong) [MACP] DB	RAMWADH SINGH V/S DEFENCE	MR.M.CHANDA MRS. U DUTTA ----- MR. A. KUNDU ADDL CGSC	20
16	O.A./4/2023 (Shillong) [REGULARISATION] DB (I O T B C)	SHRI BIMAL D SWER V/S NIELIT AND OTHERS	MR.M.CHANDA MRS. U DUTTA MR. G.J SHARMA MS. R. MEDHI MS N LYNDEM ----- CGSC MR. V. K. BHATRA SR CGSC	16
17	O.A./5/2023 (Shillong) [REGULARISATION] DB (I O T B C)	SMT BELBIRIS KHARLYNDOH V/S NIELIT	MR.M.CHANDA MR. G.J SHARMA MS. R. MEDHI MS N LYNDEM ----- CGSC MR. V. K. BHATRA SR CGSC	16

18	O.A./6/2023 (Shillong) [REGULARISATION] DB(I O T B C)	SMT VIDYA VIBHA V/S NIELIT AND OTHERS	MR.M.CHANDA MRS. U DUTTA MR. G.J SHARMA MS. R. MEDHI MS N LYNDEM ----- CGSC MR. V. K. BHATRA SR CGSC	16
19	O.A./25/2023 (Shillong) [COMPASSIONATE APPOINTMENT] SB	SHRI SUBRATA DEY V/S GEOLOGICAL SURVEY OF INDIA AND OTHERS	MR. A AHMED MS. D GOSWAMI ----- CGSC MR. V. K. BHATRA SR CGSC	18
20	O.A./106/2023 (Shillong) [PROMOTION] DB (MOA NOT FILED)	DR LUTIKA LEPRAM V/S NEIGRIHMS AND OTHERS	MR ANIRBAN CHAKRABORTY MR A CHETIA ----- MR. R HAZARIKA, ADDL. CGSC	10
21	O.A./107/2023 (Shillong) [PROMOTION] M.A./3/2024 [VACATING OF INTERIM ORDERS] DB (I O T B C)	DR NEILATUO U SUOKHRIE AND OTHERS V/S NEIGRIHMS AND OTHERS	MR ANIRBAN CHAKRABORTY MR A CHETIA ----- CGSC MR. R HAZARIKA, ADDL. CGSC	12
22	O.A./112/2023 (Shillong) [PROMOTION] DB (MOA NOT FILED)	DR ARNEST MARBANIANG AND OTHERS V/S NEIGRIHMS AND OTHERS	MR ANIRBAN CHAKRABORTY MR A CHETIA ----- MR. R HAZARIKA, ADDL. CGSC	10
23	O.A./173/2023 (Shillong) [REPATRIATION] DB (I O T B C)	SRI KHAISONTHANG AND OTHERS V/S CENTRAL BOARD OF INDIRECT TAXES A& CUSTOMS AND OTHERS	MR. H.K DAS MRS P BISWAKARMA MS E WANNIANG MR T D KHAR MR H L SHANGREISO MS M HAJONG MR N K SARMA ----- MR. V. K. BHATRA SR CGSC	11
24	O.A./269/2023 (Shillong) [PENALTY] DB	SRI BIJU BASUMATARY V/S DIRECTORATE OF CENSUS	MR S NATH DR G J SHARMA MR C M KIKON ----- CGSC MR A TODI FOR R NO 3	12

25	<p>O.A./341/2023 (Shillong) [EVICTION OF QUARTERS]</p> <p>SB</p>	<p>SMT ANIMA JYRWA V/S MILITARY ENGINEER SERVICES (MES)</p>	<p>MR.M.CHANDA MRS. U DUTTA DR G J SHARMA MS N LYNDEM MS S CHOUDHURY -----</p> <p>CGSC MR. ABHISHEK KUNDU, ADDL. CGSC</p>	14
26	<p>O.A./3/2024 (Shillong) [REGULARISATION]</p> <p>DB</p>	<p>SMT NIVA KUNDU V/S NATIONAL SKILL TRAINING INSTITUTE AND OTHERS</p>	<p>MR.M.CHANDA MS S CHOUDHURY MS N LYNDEM -----</p> <p>CGSC MR. S.K GHOSH, ADDL. CGSC</p>	10

Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR